

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/652/2024 in Company Petition IB/254/2021
NAME OF THE COMPANY	Impact Metals Ltd
NAME OF THE PETITIONER(S)	Kudapa Gangadhara & another
NAME OF THE RESPONDENT(S)	Impact Metals Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/652/2024

This application has been moved for extension of CIRP period by 60 days w.e.f., 10.03.2024 to 09.05.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 60 days w.e.f., 10.03.2024 to 09.05.2024. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)